

groups of Elective subjects viz. "Commerce" and "Technical" and providing facilities in the shape of laboratories, technical workshop, accommodation and staff etc. is under consideration.

Electricity Consumption in the States

1454. Shri Kaifka Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) the annual per capita consumption of electricity for domestic and Commercial purposes, excluding industrial consumption, in the different States of India since 1951 up-to-date and the annual average for the country as a whole in those years;

(b) what will be the position if the power projects included in the Second Plan are completed according to scheduled time table in the year 1961; and

(c) what was the annual per capita consumption of electricity for industrial purposes in the years 1951 to 1957 in different States?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) The annual per capita consumption of electricity for domestic and commercial purposes in the different erst-while States and in the reorganised States is given in a statement laid on the Table. [See Appendix V, annexure No. 82].

(b) The overall per capita consumption of energy in the country, including industrial consumption, is expected to rise to 50 kw. by the end of 1960-61.

(c) The required information is given in a statement laid on the Table. [See Appendix V, annexure No. 82.]

हिमाचल प्रदेश का स्वास्थ्य विभाग

१४५५. श्री बच देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १८ जनवरी से ३१ दिसम्बर १९५७ तक की अवधि में हिमाचल प्रदेश के

स्वास्थ्य विभाग की प्रशासकीय खर्च के अन्तर्गत कितना व्यय हुआ; और

(ख) इस व्यय में से क्षेत्रीय परिषद् और सरकार द्वारा प्रत्येक प्रत्येक कितनी राशि खर्च की गई?

स्वास्थ्य मंत्री (श्री करमरकर) :
(क) २०,९४,०७८ रुपये ।

(ख) ऊपर लिखी राशि में से ५,१३,७८५ रुपये क्षेत्रीय परिषद् और १४,८०,२९३ रुपये हिमाचल प्रदेश प्रशासन का हिस्सा है ।

Lembuchara Basic Agricultural School, Tripura

1456. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of stipend given to the students of Lembuchara Basic Agricultural School, Tripura;

(b) whether any representation has been received by Government to increase that amount; and

(c) if so, the action taken thereon?

The Minister of Food and Agriculture (Shri A. P. Jain): Rs. 30 per month per trainee in accordance with the provision in the model scheme of the Government of India.

(b) Yes.

(c) In the detailed estimates of expenditure for 1957-58, the Tripura Administration provided for a subsistence allowance at the rate of Rs. 30 per month per trainee only which was accepted by Government of India. Subsequently, in the revised estimates the Administration provided for an enhanced rate of Rs. 50 per month as they considered the sum of Rs. 30 inadequate to meet expenses on food, books and incidental charges. After a careful consideration, the proposal has not been accepted since the stipend is not

expected to cover the entire cost of living but is merely intended to attract suitable trainees.

Motor Accidents in Tripura

1457. Shri Dasaratha Deb: Will the Minister of **Transport and Communications** be pleased to state:

(a) the number of people died in Tripura in motor accidents during 1957;

(b) whether any investigation was demanded by public organisation into the causes of these accidents;

(c) whether any investigation was held; and

(d) if so, what are the results of such investigations?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 13.

(b) A demand was made by Shri Nripendra Kumar Chakraborty, a Member of the Territorial Council for Tripura, for the appointment of an Enquiry Committee, with non-official members, to investigate the causes of the accidents;

(c) Police investigations were held into the accidents. It was not considered necessary to appoint a separate Enquiry Committee, with non-official representation, as suggested.

(d) Twelve police cases were started in respect of the 13 deaths. One case has since been decided, 6 are pending in various Courts and the remaining five cases are under investigation.

Workers on Quilon-Ernakulam Railway Line

1458. Shri Kodiyan: Will the Minister of **Railways** be pleased to state:

(a) the total number of temporary workers engaged in the construction of the Quilon-Ernakulam Railway line as on the 31st December, 1957;

(b) how many of them have so far been taken into permanent service on this line;

(c) whether any percentage has been reserved for the Scheduled Castes candidates in the permanent service in this line for the different categories of appointments; and

(d) if so, the number of seats filled up?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 3017.

(b) 380.

(c) 14 per cent. of the permanent posts have been reserved for Scheduled Castes candidates.

(d) 21.

Slum Advisory Body for Delhi

1459. Sardar Iqbal Singh: Will the Minister of **Health** be pleased to state:

(a) whether any meetings have been held by the Slum Advisory Body for Delhi which was set up in November, 1956; and

(b) if so, the subjects discussed and decision arrived in those meetings?

The Minister of Health (Shri Karmakar): (a) Yes, Sir. There were two meetings of this Body, the first on the 10th November, 1956 and the second on the 4th December, 1956.

(b) The subject discussed was the question of providing alternative accommodation to the slum evictees from the Yamuna Bazaar. The main recommendations made by the Slum Advisory Body in these meetings were as follows:—

(1) Alternative accommodation to all the eligible displaced squatters of the Yamuna Bazaar area should be provided by the Ministry of Rehabilitation;

(2) Government and private employees, numbering 530 families should be shifted